



**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A./62/3822/2020**

This the 11<sup>th</sup> day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

1. Aasif Ahmad Dar, Age 28 years, S/o Mohammad Rajab Dar, R/o Dnamazar, Safakadal, Srinagar.
2. Ashiq Hussain Bhat, Age 30 years, S/o Wali Mohammad Bhat, R/o Nishat Zeethyar, Srinagar.
3. Asmat Jan, Age 32 years, D/o Habibullah Bhat, R/o Doulatabad Kanyar, Srinagar.
4. Bisma Jan, Age 25 years, D/o Ghulam Mohammad R/o Norwara Eidgah, Srinagar.
5. Gosia Akhter, Age 26 years, D/o Ab. Majid Naar R/o Repora Namthal Chadoora, Budgam.
6. Javid Ahmad Allayee, Age 26 years, S/o Farooq Ahmad Allayee, R/o Syedpora Eidgah Srinagar.
7. Mohammad Yousf Sheer Gojree, Age 33 years, S/o Ali Mohammad Sheer Gojri R/o Panzan Chadoora Budgam.
8. Mushtaq Ahmad Khanday, Age 33 years, S/o Abdul Gani Khanday, R/o Panzipora Chadoora Budgam.
9. Mushtaq Ahmad Rather, Age 32 years, S/o Mohammad Shafi Rather, R/o Kralpora B.K. Pora Budgam.
10. Zubeeda Akhter, ASge 32 years, S/o late Mushtaq Ahmad Bhat R/o Panza Tehsil Chadoora.
11. Moahmmad Iqbal Najar, Age 34 years, S/o Gh. Ahmad Najar R/o Lakhripora Budgam.
12. Shahid Ahmad Ganaie, Age 33 years, S/o Mohd. Hakim Ganie, R/o Gundwali Tehsil Chadoora Budgam.
13. Umer Afzal, Age 35 years. S/o Mohd. Afzal Sofi, R/o Panzan Chadoora Budgam.

.....Applicants

(Advocate: Mr. Bhat Fayaz Ahmad)

**Versus**

1. State of J&K through Chairman Service Selection Recruitment Board, J&K Govt, Srinagar/Jammu.
2. Secretary, Service Selection Recruitment Board J&K Govt. Srinagar/Jammu

.....Respondents

(Advocate:- Mr. Sudesh Magotra, Id Deputy Advocate General)

**ORDER**  
**ORAL**

The learned counsel for the applicants submits that the case has become infructuous and the same may be dismissed as infructuous.

2. In view of the submission of learned counsel for the applicants, the TA is dismissed as infructuous. No order as to cost.

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

Arun/-